

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based Video-Conferencing Platform)

ITEM No. 30
CP No.50/BB/2021

IN THE MATTER OF:

Mr. Neralakere Siddappa Siddarameswar ... Petitioner
Vs.
M/s. Hanmax Pharma Pvt. Ltd. ... Respondent

Order under Section 241-242 of Companies Act, 2013

Order delivered on: 06.09.2023

CORAM:

DR. N.V. RAMAKRISHNA BADARINATH
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Ashok Kumar Tripathy, PCS

ORDER

1. Heard the Ld. PCS for the Petitioner.
2. Ld. PCS for the Petitioner is directed to comply with the order dated 20.04.2023, well before the next date of hearing.
3. List the case on **19.10.2023**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Krishna

Sd/-
N.V. RAMAKRISHNA BADARINATH
MEMBER (JUDICIAL)